

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 30 of 2011

Dated: 14th December, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**D.P.S.C. LTD. Appellant (s)
Versus
West Bengal Electricity Regulatory Commission ...Respondent (s)**

Counsel for the Appellant(s): Mr. Subir Sanyal, Mr. Atul Shanker
Mathur, Ms. Shruti Verma

Counsel for Respondent (s): Mr. Pratik Dhar & Mr. C.K. Rai for R.1

ORDER

Both the learned counsel for the parties have finished their arguments. They are directed to file their respective Written Submissions on or before 12.01.2012 after serving copy on the other side.

Post the matter for reporting compliance on

12.01.2012.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

